

(b) and (c). Smuggling of diamonds and precious stones is injurious to the economy of the country. The Government is fully alive to this problem. To meet this challenge, the anti-smuggling drive has been intensified. The anti-smuggling machinery throughout the country has been geared up. Modern equipment like X-ray machines are being increasingly used. Close co-ordination is maintained with all the agencies concerned with detection and prevention of smuggling.

[*Translation*]

Smuggling of Brown Sugar

*2501. SHRI KAMLA PRASAD RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the fact that smugglers are indulging in large scale smuggling of 'Brown Sugar' in the country; and

(b) if so, the number of smugglers arrested and the value of brown sugar seized from them?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA) : (a) and (b). Government are aware of the fact that the country is increasingly facing the problem of transit traffic particularly in heroin.

In the current year, 704 persons have been arrested (upto June) in connection with heroin related offences (impure heroin is commonly known as 'brown sugar' and hence, no separate data in respect of 'brown sugar' is maintained).

No precise value of the drug seized can be assessed as this is dependent upon the purity, place of origin/seizure, local demand and supply, etc.

[*English*]

Filip to Processed Food Exports

2502. DR. B.L.SHAILESH: Will the Minister of COMMERCE be pleased to state:

(a) whether India is facing stiff competition from Trans-National Companies (TNC) in international processed foods market; and

(b) if so, whether any plan is contemplated by his Ministry to meet the situation and give a filip to processed foods export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Yes, Sir.

(b) The Government have set up the Agricultural and Processed Food Products Export Development Authority to promote export of processed foods.

Recently a new Ministry for Food Processing Industries has also been formed to give filip to the industry as a whole.

Export of Farm and Agricultural Products

2503. SHRI AMARSINH RATHAWA:
SHRI CHINTAMANI JENA:
SHRI H.G. RAMULU:

Will the Minister of COMMERCE be pleased to state:

(a) the names of farm products being exported and the value of export made during the last three years, year-wise;

(b) whether there is a big scope to boost this trade;

(c) if so, the steps being taken to step up agricultural export;

(d) the names of the countries to whom agricultural products are being exported;

(e) the steps being taken to locate more market; and

(f) the names of the States exporting agricultural products and special incentive given to them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) The major agricultural items being exported from the country are Cereals including Basmati rice Tobacco, Spices, Oilmeals and Processed foods including fresh fruits and vegetables. A Statement indicating provisional figures of exports of these items during the last three years is given below.

(b) and (c). Export of agricultural items can be further increased subject to our commodities being competitive in the international market. Due to domestic considerations exports of some agricultural items have also to be restricted from time to time. To

increase exports of agricultural commodities, the Commodity Boards and Export Promotion Councils concerned with these items undertake necessary promotional measures which include conducting of market surveys, sponsoring of trade delegations etc. Several agricultural items are also provided with export incentives which include Cash Compensatory Support and REP benefits.

(d) The major markets for agricultural exports are USA, West European Countries, the Gulf Region and the USSR.

(e) Efforts are being made by the promotional organisations to diversify exports of agricultural items to non-traditional markets through participation in trade fairs and sponsoring of delegations targeted towards these new markets.

(f) Agricultural commodities exported from the country are produced in various states. The more important States Producing agricultural items for export are Kerala, Andhra Pradesh, Maharashtra, Gujarat, Uttar Pradesh etc. The incentives on a State wise basis and are applicable for all exports from any region of the country.

STATEMENT

Qty : MTs

Value : Rs. Crores

Sl.No.	1985-86		1986-87		1987-88			
	Quantity	Value	Quantity	Value	Quantity	Value		
1	2	3	4	5	6	7	8	
1. CEREALS								
	(a)	Wheat	3,26,939	55.49	4,39,105	74.81	4,91,644	75.68
	(b)	Basmati Rice	2,35,213	173.23	2,37,153	206.78	3,66,111	339.98
	(c)	Non-Basmati Rice	—	—	62,689	1.32	67,985*	35.14
2	TOBACCO		74,941	161.29	75,019	171.84	61,418	116.30
	(a)	Unmanufactured	64,433	139.98	66,824	144.87	48,111	96.98
	(b)	Manufactured	10,508	21.31	8,195	26.97	13,307	19.32
3.	SPICES		74,501	282.52	82,826	281.99	67,432	286.78
4.	CASHIFIL (Kernels and Shelliquid)		37,333	216.77	44,475	335.57	42,345	324.34

	1	2	3	4	5	6	7	8
5. OIL CAKES			11,68,307	161.21	14,76,941	236.08	10,72,412	197.43
6. PROCESSED FOOD			—	286.00	—	298.58	—	346.97
(a) Fruit and Veg. Products			—	58.00	—	48.93	—	39.13
(b) Meat & Meat Products			—	76.00	—	74.88	—	193.95
(c) Other Processed Foods			—	59.00	—	71.71	—	120.91
(d) Fresh Fruits and Vegetables			—	93.00	—	103.00	—	92.98

*Shipments permitted for export during 1987.

(Source: Commodity Boards/EPCs)